

(2) of section 3 of the All India Services Act, 1951, a copy of Notification No. G.S.R. 1212, dated the 7th November, 1959, making certain further amendments to Schedule III to the Indian Police Service (Pay) Rules, 1954. [Placed in Library. See No. LT-1738/59.]

HIMACHAL PRADESH HINDU MARRIAGE REGISTRATION RULES

The Deputy Minister of Law (Shri Hajarnavis): I beg to lay on the Table under sub-section (3) of section 8 of the Hindu Marriage Act, 1955, a copy of the Notification No. LR.1-77/55, dated the 25th July, 1959 containing the Himachal Pradesh Hindu Marriage Registration Rules, 1959, published in Himachal Pradesh Gazette. [Placed in Library. See No. LT-1739/59.]

AMENDMENTS TO CENTRAL EXCISE RULES

The Deputy Minister of Finance (Shrimati Tarkeshwari Sinha): I beg to lay on the Table under section 36 of the Central Excises and Salt Act, 1944, a copy of Notification No. G.S.R. 207, dated the 1st April, 1958, making certain further amendment to the Central Excise Rules, 1944. [Placed in Library. See No. LT-1740/59.]

REPORT OF LIFE INSURANCE CORPORATION OF INDIA

Shrimati Tarkeshwari Sinha: I beg to lay on the Table under section 29 of the Life Insurance Corporation Act, 1956, a copy of the Report of the Life Insurance Corporation of India for the year ended 31st December, 1958 along with the Audited Accounts. [Placed in Library. See No. LT-1741/59.]

12.26 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

COLLAPSE OF ROOF INSIDE SRIPUR COLLIERY

Shri N. E. Muniswamy (Vellore): Under rule 197, I beg to call the attention of the Minister of Labour and Employment to the following matter of urgent public importance and I request that he may make a statement thereon:—

"Reported death of 7 persons due to collapse of roof inside Sripur Colliery on 19th November, 1959."

The Deputy Minister of Labour (Shri Abid Ali): As the hon. Members are already aware, the regrettable accident took place in Sripur Colliery at 4 A.M. on the 19th November, 1959. The mine is situated in the Burdwan District of West Bengal.

From the preliminary report received, it appears that while some workers were loading coal on a belt conveyor and some timber mazdoors were putting roof supports, a mass of roof coal measuring 25' x 12' x 3', approximately thirty tons, fell from a height of 8 feet from the junction of two galleries, killing seven loaders instantaneously. Three persons received minor injuries, and one serious injuries.

Rescue measures were undertaken immediately and the bodies of the unfortunate persons, buried under the debris, were removed after clearing the fall.

About 3,800 persons are employed in the colliery and the accident has not resulted in any unemployment. The officers of the Mines Department are inquiring into the accident. Further details will be placed on the Table of the Sabha in due course.